

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

11. C.P.(CAA)/58(MB)2023  
IN  
C.A.(CAA)/126(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Golden Porch Entertainment  
Private Limited

Section 230-232 of Companies Act, 2013

**ORDER**

1. Ms. Madhuri Pandey, Ld. Authorised Representative for the Petitioner present through virtual mode. Mr. Amir Abdul Razaa, Ld. Counsel for the Income Tax Department Present. Mr. Tushar Wagh, Deputy Regional Director for the Regional Director present through virtual mode.
2. Ld. Counsel for the Income Tax Department appeared and seeks four weeks' time for filing report.
3. At the request of Income Tax Department, the matter is adjourned to **16.05.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**